

Ace Engineering Infratech (India) Private Limited
Date of Commencement of CIRP - 6th March, 2023

List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors) as on 4th June 2023

S. No.	Name of Creditor	Identification No.	Details of Claim Received		Details of claim admitted					Amount (Rs.)		Remarks	
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	% of Voting Share in CoC	Amount of Claim Not Admitted	Amount of Claim Under-verification		
1	Jammu & Kashmir Bank	SFC-1	21-03-2023	14,20,71,315	14,20,71,315	CC/Overdraft	14,20,71,315	14,20,71,315	100.00	-	-	Note 1	
2									-	-	-		
3									-	-	-		
4									-	-	-		
4									-	-	-		
Total					14,20,71,315	14,20,71,315	-	14,20,71,315	14,20,71,315	100.00	-	-	

Notes:

1 Particulars of the property Mortgaged/ Hypothicated with the Financial Creditor are as under:

1. Primary Security: Hypothecation of all kinds of stocks, spares & current Assets of the Company and assignment of book debts & all movable fixed assets of the Company financed by the bank (Present & Future)

2. Collateral Security: Mortgage of factory land of 11.26 Kanals and building situated at Lane no-4, SIDCO Industrial Area, I/C Bari Brahmana standing in the name of the Company. Property stands sold under SARFAESI

3. Personal Guarantee: Personal Guarantee of directors Mr. Puneet Resutra and Mr. Sumeet Resutra.

4. Counter Guarantee: Counter Guarantee of Corporate Debtor

YATIN SHARMA

Resolution Professional

Ace Engineering Infratech (India) Private Limited

Registration No. IBBI/IPA-001/IP-P-02008/2020-2021/13112

E-Mail for Communication: cirp.aeipl@gmail.com

